

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP258/ 16	TP108/17	Hearing	433 (e)	Encarta Pharma Pvt.Ltd., Vs Vikram Hospital Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&
PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

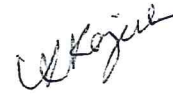
(Petitioner Respondent)

RAJES+1-S

8123976974

(Petitioner)

Advocate



Respondent

A.DHARMESH

Advocate for Respondent

9845294684



Counsel for petitioner is present. Shri Dharmesh, Advocate, filed vakalat for Respondents.

For objections, if any, posted to 10.04.2017.


MEMBER (J)


MEMBER (T)